

SPECIAL BENCH
COURT - I

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/211(KB)2023
IA(I.B.C)/1414(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	GEMUS ENGINEERING LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Mr. Debasish Chakrabarti, Adv. : For PNB(CoC)
Mr. Snehasish Chakraborty, Adv.

Mr. Arun Kumar Gupta, IRP

ORDER

1. Ld. Counsel for PNB present. IRP present in person.
2. **IA(I.B.C)/1414(KB)2024**
 - i. This IA has been filed seeking for the following reliefs;-
 - a. Appoint Mr. Anil Anchalia bearing Registration No. IBBI/IPA-001/IP-P-000049/2017-2018/10123 as the Resolution Professional in the Corporate Insolvency Resolution Process of the corporate applicant in place and instead of Mr. Arun Kumar Gupta, the present Interim Resolution Professional.
 - b. Pass any other order/orders as your hounour may deem fit and proper.
 - ii. Minutes proposing the form AA is at page 42. We allow the replacement as sought for.
 - iii. IA is allowed and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**